

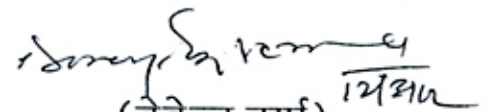
कार्यालय, रिटर्निंग ऑफिसर राज्यसभा निर्वाचन, छत्तीसगढ़  
विधान सभा भवन, रायपुर

राज्यसभा में एक सदस्य की पदावधि समाप्त होने पर सेवानिवृत्ति से रिक्त होने वाले एक स्थान को भरने हेतु राज्यसभा के लिए द्विवार्षिक निर्वाचन

रायपुर, दिनांक 12 मार्च, 2012 (22 फाल्गुन, 1933-शक)

### अधिसूचना

क्रमांक-विधान/रा.स.निर्वाचन/2012 (2) - लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 29 की उपधारा (1) के उपबंधों के अनुसरण में, छत्तीसगढ़ विधान सभा के निर्वाचित सदस्यों द्वारा, राज्य सभा में एक स्थान को भरने के लिए, जिनका कार्यकाल दिनांक 2 अप्रैल, 2012 को समाप्त हो रहा है, निर्वाचन के लिए, मैं देवेन्द्र वर्मा, रिटर्निंग ऑफिसर, निर्वाचन आयोग के पूर्वानुमोदन से समिति कक्ष क्रमांक-2, छत्तीसगढ़ विधान सभा भवन, रायपुर को ऐसे स्थान के रूप में नियत करता हूँ, जहां निर्वाचन आयोग की अधिसूचना क्रमांक-318/1/2012 (1) दिनांक 12 मार्च, 2012 के अनुसरण में उक्त निर्वाचन के लिए मतदान होगा.

  
(देवेन्द्र वर्मा)  
रिटर्निंग ऑफिसर.

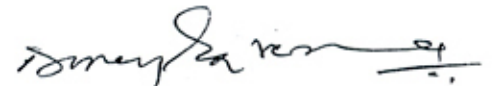
OFFICE OF THE RETURNING OFFICER,  
COUNCIL OF STATES ELECTION, CHHATTISGARH  
VIDHAN SABHA BHAWAN, RAIPUR

BIENNIAL ELECTION TO THE COUNCIL OF STATES TO FILL A SEAT  
OF THE MEMBER ON THE RETIREMENT OF THE EXPIRATION OF  
THE TERM OF OFFICE

Raipur, Dated 12 March, 2012 (22 Phalguna, 1933- Saka)

NOTIFICATION

No. Vidhan/R.S.Election/2012 (2) - In pursuance of the provisions of sub-section (1) of Section 29 of the Representation of the People Act, 1951, I, Devendra Verma, The Returning Officer for the Election by the elected members of the Chhattisgarh Legislative Assembly to fill a seat in the Council of States, on the retirement of a member on 2<sup>nd</sup> April, 2012, hereby fix, with the previous approval of the Election Commission the Committee Room No. 2, of Chhattisgarh Vidhan Sabha Bhawan, Raipur as the place of poll at which a poll will be taken in pursuance of the Election Commission's Notification No. 318/ 1/2012 (1), dated the 12<sup>th</sup> March, 2012.



(DEVENDRA VERMA)

Returning Officer